

**REPORT OF THE COMMITTEE ON
PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

Seventh Lok Sabha

Forty Eighth Report



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI**

1982

Presented on 11-8-82

Adopted on 13-8-82

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

(Seventh Lok Sabha)

FORTY-EIGHTH REPORT

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Forty-eighth Report.

2. The Committee met on 10 August 1982 for allocation of time to the resolutions at item Nos. 2, 3 and 4 set down in the List of Business for Friday, 13 August 1982.

3. The Committee recommend the allocation of time as follows:—

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|---|---------|
| (1) Resolution by Shri K. Lakkappa regarding steps for speedy implementation of socio-economic programme. | 2 hours |
| (2) Resolution by Shrimati Gurbinder Kaur Brar regarding review of education policy. | 2 hours |
| (3) Resolution by Shri M. Ismail regarding steps to ameliorate condition of Indian seamen. | 2 hours |

Recommendation

4. The Committee recommend that the allocation of time to resolutions, as shown in paragraph 3 above, be agreed to by the House.

NEW DELHI;

10 August, 1982

19 Sravana, 1904 (Saka)

G. LAKSHMANAN,
Chairman,

*Committee on Private Members'
Bills and Resolutions.*